

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:3088  
ANSWERED ON:08.12.2009  
SHOW CAUSE NOTICE TO CHANNELS  
Singh Shri Bhola

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether a number of show cause notices have been issued against the various Television (TV) channels for violating the Cable Television Networks (Regulation) Act, 1995;
- (b) if so, the details thereof indicating the nature of the warning issued and response received thereon;
- (c) whether several TV channels have not been issued warning;
- (d) if so, the details thereof and the reasons therefore, channel-wise; and
- (e) the further steps/action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

(a) Yes, Sir.

(b) A total number of 302 Show Cause Notices were issued to various TV channels in the last five years i.e. from 2004-2009. In 125 cases where violations were established, advisories/warnings/ orders were issued to the TV channels

(c) to (e) Out of 302 cases where Show Cause Notices were issued, violation of programme/ advertising Codes was found in 125 cases. In remaining cases, advisories/warnings/ orders were not issued as no violation could be established. A statement showing the number of Show Cause Notices issued to various TV Channels and action taken thereon is enclosed.